

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 141/252/ND/17

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018.

NAME OF THE COMPANY: VKM Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Munish Kumar, PCS		
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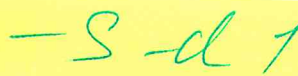
	For the Respondent (s)	: Mr. Neeraj Kr. Gupta, Advocate Mr. Manish Raj, Company Prosecutor, ROC		
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ORDER

Ld. Counsel for the ROC prays for some time to file his reply. To come up on 27th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)